

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 213
110(ND)16

IN THE MATTER OF:

Ms. Chandra Bala Modi & ANr.

...

Applicant/Petitioner

Versus

M/s. Synapse Communications Pvt. Ltd. &
Ors.

...

Respondent

Under Section: 241-242

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Ashish Dholakia and Mr. Rohan Chawla, Advs. for Petitioners

ORDER

Renotify this case on 08.02.2021.


(T.S. SINGH)
COURT OFFICER